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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


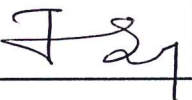
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 337/230/HDB/2018
NAME OF THE COMPANY	Design And Test Technologies India Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Titiksha Jain	CS	cstetiksha@gmail.com 9701892949	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counselor o.l.	94490569156	
T. Sujan Kumar Reddy for RD		9160001435	

ORDER

Learned PCS Ms. Titiksha Jain present for Petitioner. Learned counsel Mr. M. Anil Kumar present for OL. Learned counsel Ms. Suma present on behalf of Mr. T. Sujan Kumar Reddy for RD.

At request of RD counsel, list the matter on 06.09.2018.


MEMBER JUDICIAL